

Listed On: 10.03.2017

Court No.: 1

Item No. : 37

SECTION: XIV  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

**PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 17052 of 2015**

KIRTI RANA & ANR.

...PETITIONERS

**VERSUS**

VIVEK KUMAR GARG & ORS.

...RESPONDENTS

**OFFICE REPORT**

The matter above mentioned was listed before the Court Of Ld. Registrar on 09.02.2017, when the Court was pleased to pass the following Order:-

**"Opportunity to respondent Nos. 1 and 2 to file counter affidavit has already been declined.**

**Last and final opportunity is granted for taking fresh steps for service of respondent Nos. 3 to 5, 8 and 9 within one week's time. Notice thereafter be issued.**

**None appears for respondent Nos. 6, 7 and 10, despite due service.**

**List again on 10.03.2017"**

It is submitted that counsel appearing for Respondent Nos. 1 and 2 has not filed counter affidavit. No one has entered appearance for Respondent Nos. 6, 7 and 10 despite due service. Counsel for the petitioner has not taken fresh steps for service of respondent Nos. 3 to 5, 8 and 9 so far. Neither A.D. card nor unserved cover containing show cause notice has received from respondent Nos. 3 to 5 and 8 to 9

Service is not complete on Respondent Nos. 3 to 5 and 8 to 9.

The matter above-mentioned is listed before the Court Of Ld. Registrar with this Office Report.

DATED THIS THE 6<sup>th</sup> DAY OF MARCH, 2017.

**ASSISTANT REGISTRAR**

**Copy to :-**

M/s. Lawyer's Knit , Advocate  
Mr. E.C. Agrawala, Advocate

**ASSISTANT REGISTRAR**